

**Annexure – 3**

**Name of the corporate debtor: Prasad Properties and Investments Private Limited;**

**Date of commencement of CIRP: 20 September 2019;**

**List of creditors as on: 03 June 2023**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount  
in ₹)

Sl. No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Kotak Mahindra Bank Limited	20 Apr 2023	20,02,82,77,109	20,02,75,45,510	Form D	20,02,75,45,510	NIL	NO	-	NIL	NIL	7,31,599	NIL	Financial creditor enforcing the Security Interest under Section 52 of IBC Code
2	India Resurgence Arc Private Limited	21 Apr 2023	2,39,44,86,070	2,38,92,89,102	Form D	2,38,92,89,102	NIL	NO	-	NIL	NIL	51,96,968	NIL	Financial creditor enforcing the Security Interest under Section 52 of IBC Code